

PROCEEDINGS OF the HIGH COURT FOR THE STATE OF TELANGANA

SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD - Basic Training Programmes - Junior Civil Judges - XX Basic Course for Smt Farheen Kouser, Junior Civil Judge-cum-XXVII Addl. Metropolitan Magistrate, Cyberabad at Maheswaram, Rangareddy District to undergo six months Basic Training from 02.01.2021 to 01.07.2021 at Telangana State Judicial Academy, Secunderabad - INCHARGE ARRANGEMENTS - ORDERS - ISSUED.

REF: Letter Roc.No.1083/2020/TSJA-Sec'bad, dated 17.12.2020 from the Director, Telangana State Judicial Academy, Secunderabad.

ORDER ROC.NO.1641/2016-B.SPL., DATED: 21.12.2020

The High Court is pleased to pass the following order:

Smt Farheen Kouser, Junior Civil Judge-cum-XXVII Addl. Metropolitan Magistrate, Cyberabad at Maheswaram, Rangareddy District is nominated to undergo six months Basic Training from 02.01.2021 to 01.07.2021 at Telangana State Judicial Academy, Secunderabad i.e Part-I Institutional Training for one month and Part-II Mid-Term Practical Training for three months (one month at the Academy and two months at the District Headquarters) and Part-III Final Reflective training for two months. The officer is hereby directed to handover charge of her post to the I Addl.Junior Civil Judge-cum-XXVI Addl. Metropolitan Magistrate, Cyberabad at Ibrahimpatnam and proceed to report before the Director, Telangana State Judicial Academy, Secunderabad, at 9.30 a.m., on 02.01.2021.

The I Addl.Junior Civil Judge-cum-XXVI Addl. Metropolitan Magistrate, Cyberabad at Ibrahimpatnam will in full additional charge to the post of Junior Civil Judge-cum-XXVII Addl. Metropolitan Magistrate, Cyberabad at Maheswaram, Rangareddy District, during the training period of Smt Farheen Kouser.

On completion of the above said training programme by 01.07.2021 Smt Farheen Kouser shall take charge of her post from The I Addl.Junior Civil Judge-cum-XXVI Addl. Metropolitan Magistrate, Cyberabad at Ibrahimpatnam.

Smt Farheen Kouser, Junior Civil Judge-cum-XXVII Addl. Metropolitan Magistrate, Cyberabad at Maheswaram, Rangareddy District will be under the control of the Director, Telangana State Judicial Academy, Secunderabad during the period of training at Academy.

NOTE: The Training Proceedings placed in the High Court's Web Site <http://tshc.gov.in> The downloaded copy from the web site is valid for relieving and reporting to training at Telangana State Judicial Academy, Secunderabad.


REGISTRAR GENERAL

21.12.2020
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To:

1. The Officers concerned.
2. The Director, Telangana State Judicial Academy, Secunderabad.
3. The Prl. District and Sessions Judge, Rangareddy.
4. The Metropolitan Sessions Judge-cum I Add. District and Sessions Judge, Rangareddy.
5. The Junior Civil Judge-cum-XXVII Addl. Metropolitan Magistrate, Cyberabad at Maheswaram, Rangareddy District .
6. The I Addl. Junior Civil Judge-cum-XXVI Addl. Metropolitan Magistrate, Cyberabad at Ibrahimpatnam.
7. The District Treasury Officer, Ranga Reddy District at Nampally Exhibition grounds, Hyderabad.
8. The Sub-Treasury Officers, Ibrahimpatnam and Maheswaram Ranga Reddy District.
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